

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Buddhist Philosophy, Leh-Ladakh, for the year 1980-81.

[Placed in Library. See No. LT—3372/82.]

NOTIFICATION UNDER NATIONAL HIGHWAYS ACT

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): I beg to lay on the Table a copy of the National Highways (Fees for use of Permanent Bridges) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. S.O. 6(E) in Gazette of India dated the 5th January, 1982 under sub-section (3) of section 9 of the National Highways Act, 1956. [Placed in Library No. LT—3373/82].

AUDIT REPORT AND ANNUAL ACCOUNTS OF MEDICAL COUNCIL OF INDIA, OF POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH FOR 1979-80

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1980-81, together with Audit Report thereon. [Placed in Library. See No. LT—3374/82.]

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1979-80 together with Audit Report thereon,

under sub-section (4) of section 18 of the Post-Graduate Institute of Medical Education and Research Act, 1966.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (i) above.

(3) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1980-81 under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966.

[Placed in Library. See No. LT—3375/82.]

NOTIFICATIONS UNDER INDIAN RAILWAYS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act, 1890—

(1) G.S.R. 109 published in Gazette of India dated the 30th January, 1982 amending the serial number of the Railways Red Tariff (Second Amendment) Rules, 1978.

(2) G.S.R. 110 published in Gazette of India dated the 30th January, 1982 amending the serial number of the Railways Red Tariff (First Amendment) Rules, 1978.

(3) The Railways Red Tariff (Amendment) Rules, 1982, published in Notification No. G.S.R. 111 in Gazette of India dated the 30th January, 1982.

[Placed in Library. See No. LT—3376/82.]